

**Nomination of cases by Hon'ble the Acting Chief Justice on 21.07.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	F.A.F.O. - 3159/2013	Hon'ble Sudhir Agarwal, J.	F.A.F.O. Section on 22.07.2016
2	F.A.F.O. - 2988/2014	Hon'ble Sudhir Agarwal, J.	F.A.F.O. Section on 22.07.2016
<b>Bench Comprising</b>			
3	Crl. Appeal – 2556/2015 with Crl. Appeal – 2367/2015 with Crl. Appeal – 3010/2015	Hon'ble Ramesh Sinha, J. and Hon'ble S. B. Singh, J.	Criminal Appeal Section on 22.07.2016
<b>Hon....., J.</b>			
4	Bail – 20620/2016 with Bail – 12364/2016	Hon'ble K. N. Bajpayee, J. (both)	Bail Section on 22.07.2016
5	Bail – 7183/2016 with Bail – 5126/2016	Hon'ble K. N. Bajpayee, J.	Bail Section on 22.07.2016
6	Bail – 24074/2016	Hon'ble Mohd. Tahir, J.	Bail Section on 22.07.2016
7	Bail – 14703/2016 with Bail – 11268/2016 with Bail – 41017/2015	Hon'ble Vipin Sinha, J.	Bail Section on 22.07.2016
8	W. P. - 44804/2000	Hon'ble M. K. Gupta, J.	Writ A-I Section on 22.07.2016
<b>Appropriate Court dealing with such matters</b>			
9	Bail Cancellation – 14905/2014 with Bail – 8784/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
10	Bail – 6517/2016 with Bail – 11607/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
11	Bail – 15574/2016 with Bail – 5990/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
12	Bail – 7168/2016 with Bail – 34502/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
13	Bail – 12320/2016 with Bail – 9800/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016

14	Bail – 9513/2016 with Bail – 43681/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
15	Bail – 11470/2016 with Bail – 6552/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
16	Bail – 12840/2016 with Bail – 8585/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
17	Bail – 16937/2016 with Bail – 9368/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
18	Bail – 12159/2016 with Bail – 7343/2012	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
19	Bail – 15487/2015 with Bail – 23216/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
20	Bail – 16108/2015 with Bail – 31074/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
21	Bail – 11086/2016 with Bail – 25334/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
22	Bail – 12505/2015 with Bail – 12482/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
23	Bail – 18386/2015 with Bail – 15589/2014 with Bail – 20613/2013 with Bail – 30851/2009	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
24	Bail – 19151/2016 with Bail – 4213/2015	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
25	Bail – 18428/2015 with Bail – 23123/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
26	Bail – 17914/2015 with Bail – 24260/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
27	Bail – 4221/2016 with Bail – 2103/2016	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
28	Bail – 19642/2015 with Bail – 22841/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
29	Bail – 22603/2015 with Bail – 25047/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
30	Bail – 11184/2015 with Bail – 13418/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016

31	Bail – 14105/2015 with Bail – 13308/2014	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
32	Bail – 14248/2015 with Bail – 14196/2014 with Bail – 15807/2013	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
33	Bail – 16428/2015 with Bail – 3698/2013	Appropriate Court dealing with such matters	Bail Section on 22.07.2016
34	Crl. Appeal – 1218/2005 with Crl. Appeal – 529/2005 with Crl. Appeal – 546/2005 with Crl. Appeal – 1107/2005	Appropriate Court dealing with such matters	Criminal Appeal Section on 22.07.2016
<b>Special Order</b>			
35	Crl. Appeal – 1267/1982 (Time Extension Application) with Nomination Application – 221079/2016	“Appropriate Bench”	Criminal Appeal Section on 22.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
22/07/2016